Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VINDHYAVASINI STEEL CORPORATION PRIVATE LIMITED Date of Commencement of Liquidation: 07-05-2024; List of Stakeholders as on Date: 08-07-2025; Name of IP: Mrs. MEGHA AGRAWAL; Process Number: 1; Last 5 digitof registration number: 12272

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	00	0	00	00	00	00	NA
2	Liquidation costs incurred till date	0	1317071	0	1317071	00	00	00	NA
3	Secured financial creditors	1	5177472835	1	5177472835	00	00	00	Annexure 3
4	Unsecured financial creditors	0	00	0	00	00	00	00	Annexure 4
5	Operational creditors (Workmen)	0	00	0	00	00	00	00	Annexure 5
6	Operational creditors (Employees)	0	00	0	00	00	00	00	Annexure 6
7	Operational creditors (Government Dues)	1	117142532	1	44823500	00	00	00	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	00	0	00	00	00	00	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	00	0	00	00	00	00	Annexure 9
Total		2	5295932438	2	5223613406	0	0	0	